

(b) to (d) Under the Ministry of Tourism, there is a scheme for Large Revenue Generating Projects to remove shortcomings of budgetary resources with regard to large investments for tourism infrastructure. This scheme envisages to assist private sector, corporate and institutional resources as well as techno-managerial efficiencies for development of tourism infrastructure. The subsidy under the scheme will have a cap of Rs. 50.00 crores subject to maximum of 25% of total project cost or 50% of equity contribution of the promoter, whichever is lower.

#### **Inland waterways in Goa**

2131. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of SHIPPING be pleased to state:

- (a) the number and names of inland waterways in Goa;
- (b) whether the State Government has proposed nationalization of any of the national waterways in Goa;
- (c) the legal consequences which may follow after inland waterways are nationalized;
- (d) the names of inland waterways nationalized in the country in the last three years; and
- (e) the development undertaken with respect to each of the waterways and cost incurred in each case?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): (a) There are three important inland waterways in the State of Goa viz Mandovi river, Zuari river and Cumburjua canal.

(b) The Union Government has not received any proposal from the Government of Goa proposing nationalization of any waterway of the State.

(c) On declaration of a waterway as National Waterway, the responsibility of development and regulation of the waterway for shipping and navigation vests with the Union Government.

(d) Following two waterways have been declared as National Waterways in the last three years in the country.

- (i) Kakinada-Pudducherry stretch of canals comprising of Kakinada canal, Eluru canal, Commamur canal, Buckingham canal and the Kaluvelly tank, Bhadrachalam-Rajahmundry stretch of river Godavari and Wazirabad-Vijaywada stretch of river Krishna in the States of Andhra Pradesh and Tamil Nadu and the Union territory of Puducherry. - Declared in November 2008.
- (ii) Talcher-Dhamra stretch of Brahmani-Kharsua-Dhamra rivers, Geonkhali-Charbatia stretch of East Coast Canal, Charbatia-Dhamra stretch of Matai river

and Mahanadi delta rivers between Mangalgadi and Paradip in the States of West Bengal and Orissa, Declared in November, 2008.

(e) Inland Waterways Authority of India has developed substantial Inland Water Transport related infrastructure namely navigational channel, navigational aids and terminals and invested about Rs 324 cr, Rs 276 cr and Rs 116 cr respectively till March 2009 for National Waterway 1, 2 & 3 which were declared as National Waterways in 1986, 1988 and 1993. In the two newly declared national waterways developmental work has not yet commenced.

**Permission to private sector for operating port facilities**

2132. SHRI K.E. ISMAIL: Will the Minister of SHIPPING be pleased to state:

(a) whether Government is considering a proposal to allow private players to operate port facilities to transport cargo and also to set up captive berths at ports; and

(b) if so, the details thereof?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) A proposal to allow private players to operate captive berths at major ports for transportation of cargo is presently with the Government, but no final decision has been taken.

**Port Development Projects**

2133. SHRI B.S. GNANADESIKAN: Will the Minister of SHIPPING be pleased to state:

(a) whether Government proposes to allot 17 port development projects to private players under its ambitious National Maritime Development Programme to increase the capacity of the major ports by 410 million tonnes (mt) per annum;

(b) if so, the details thereof;

(c) whether his Ministry also has a proposal to set up a mega container terminal at Chennai which would increase the port capacity by 48 Mt. per annum with an investment of Rs. 3886 crores and also construct a second cargo berth at Tuticorin port; and

(d) if so, the details thereof?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) In order to increase the capacity of Major ports, 17 Public Private Partnership (PPP) Projects are scheduled to be awarded in 2009-10, most of which are under the National Maritime Development Programme.

(b) The details of such projects are given in the Statement (*See below*).

(c) and (d) Chennai Port has proposed to develop Mega Container Terminal under Public Private Partnership (PPP) mode at an estimated cost of Rs.3686 crores. The capacity of berth is 48 million tonnes per annum. Tuticorin Port has also proposed to develop North Cargo Berth No. II under PPP mode at an estimated cost of Rs.332.16 crores. The capacity of berth is 7 million tonnes per annum.